CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH.



O.A. No.55/2003

New Delhi, this the 9th day of January, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J) Hon'ble Shri V. Srikantan, Member (A)

L.C. Jindal S/o Shri F.C. Jindal, R/o 4, Partap Nagar, Jail Road, New Delhi.

....Applicant

(By Advocate : Shri Yogesh Sharma)

Versus

- Union of India through the Secretary, Department of Science & Technology, Ministry of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi-110016.
- 2. Director General of Metrorology, India Meteorological Department, Mausam Bhawan, Lodhi Road, New Delhi-110003. ... Respondents

ORDER (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J):

Heard Shri Yogesh Sharma, learned counsel for the applicant.

- 2. This application has been filed on 7.1.2003 in which the applicant has submitted that the applicant is aggrieved by the inaction of the respondents in not issuing the seniority list which is stated to be revised as per the guide-lines of the DOP&T in their letter dated 29.11.2002.
- 3. Having regard to the fact that this application has been filed almost on the heels of the letter issued by the respondents dated 29.11.2002, we consider that, in the interest of justice, it will be appropriate to dispose of the present application even

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without issuing notice to the respondents, with a direction to them to take further steps in the matter in accordance with the law.

4. Accordingly, the present OA is disposed of, at the admission stage itself, with a direction to the respondents to take further steps as proposed in their letter dated 29.11.2002 and issue the seniority list in accordance with law, rules and instructions.

(V. Srikantan)
Member (A)

(Smt.Lakshmi Swaminathan) Vice Chairman (J)

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